

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.7 - IA/340(AHM)2024  
in  
**C.P. (IB)/42(AHM)2024**

**Proceedings under Section 94 IBC**

**IN THE MATTER OF:**

Shri Harilal Maganlal Bakaraniania  
V/s  
Rajkot Nagrik Sahakari Bank Ltd

.....Applicant

.....Respondent

**Order delivered on: 20/02/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Sumit Parikh, Adv.  
For the Respondent : Ms. Noopur Dalal, Adv.  
For the PG : Ms. M A Gogia, Adv.

**ORDER**

**IA/340(AHM)2024**

Report of RP has come on record. Reply and rejoinder to be filed in the matter.

List for further consideration on 11.03.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**